<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 100 OF 2017

Dated: 12th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:		
Greenko Budhil Hydro Power Pvt. Ltd. Vs. Uttrakhand Electricity Regulatory Commission & Anr.		…Appellant(s) …Respondent(s)
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Ms. Anchal for R-1	

Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 18.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/vt